

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3127  
ANSWERED ON:12.12.2012  
CORRUPTION IN UGC  
Adityanath Shri Yogi

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether there is rampant corruption in University Grants Commission (UGC), a regulatory body for maintaining quality of higher education;
- (b) if so, the details thereof; and
- (c) the remedial steps taken by the Government to keep UGC free from corruption?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. Shashi Tharoor)

(a) : No, Sir.

(b) : However, the University Grants Commission (UGC) has reported one case of corruption. It has recently suspended one Dr. Manju Singh, who was working as a Joint Secretary in the UGC, and initiated disciplinary action against her based on a report filed by the Central Bureau of Investigation (CBI).

(c) : No cases of corruption have been either reported or initiated by the Vigilance wing of this Ministry against any top level functionary of the UGC. The UGC is a statutory body set up under an Act of Parliament and it has full powers to take disciplinary action against all its employees.